

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3375  
ANSWERED ON:16.03.2011  
IMPLEMENTATION OF RESERVATION POLICY  
Paswan Shri Kamlesh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) whether the information/data in statistical terms has been compiled in regard to the implementation and coverage of the reservation policy in various sectors for SCs/STs and OBCs and physically challenged persons during the last two years and the current year; and

(b) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) & (b): The Government collects information about the representation of the Scheduled Castes (SCs), Scheduled Tribes (STs), Other Backward Classes (OBCs) and Persons with Disability (PwD) in the services of Government of India. The details of representation of SCs, STs, OBCs and Persons with disabilities

(PwDs) in services of the Central Government, including Attached and Subordinate Offices, is given below:

SCs STs OBCs PwDs

As on 1.1.2008      458204   189357   193688   11057

As on 1.1.2009      480999   202462   368490   11018

# The data regarding SCs, STs and OBCs is based on information received from 71 Ministries/Departments, whereas for PwD it is based on information received from 69 Ministries/Departments.

## The data is based on information received from 56 Ministries/Departments for the year. For rest of the Ministries/Departments information of the previous year is included.

Information for the current year is not yet available.